

[Print](#)**Defective Case Register from 2026-09-17 to 2026-09-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RPFAM/44018/2026	SHYAM SUNDAR TRIPATHY	2026-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 108 days vernacular certificate and good ground not furnished
2	D-RPFAM/43154/2026	SUSHANTA KUMAR JOSHI	2026-09-17	good ground not furnished
3	D-WP(C)/41321/2026	BISWAPRIYA KANUNGO	2026-09-17	1. Occupation of Deponent not mentioned. 2. paragraph declaration in IA not correct.
4	D-CONTC/43736/2026	BIBHUTI BHUSAN SWAIN	2026-09-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-WP(C)/40383/2026	ASWINI KUMAR DASH	2026-09-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no 18 not legible 2. After page 18 one page not page marked also not legible
6	D-WP(C)/42009/2026	PRASANNA KUMAR RATH	2026-09-17	.Receipt Showing Serv.copy To cg not Filed.
7	D-ABLAPL/27723/2026	ASWINI SAHOO	2026-09-17	1. Subject code is not correctly furnished in Cause Title,Synopsis and Date chart. 2. Reference certificate is not correctly furnished. 3. The name and address of the victim and her parent and mobile Nos. may be redacted from petition and F.I.R.Copy. 4. Point No.5 in the Affidavit has not been correctly furnished. 5. Annexure 1 is not attested.
8	D-WP(C)/40288/2026	SAMIR KUMAR MISHRA	2026-09-17	1. Annexure-7 not attested
9	D-WP(C)/41348/2026	KARITK KURMY	2026-09-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Para 9 appearing after para 6.
10	D-WP(C)/39090/2026	GOPAL PRASAD JENA	2026-09-17	1. In Affidavit, occupation of the deponent not furnished.
11	D-WP(C)/41355/2026	HALADHAR SETHY	2026-09-17	1. Synopsis and Date chart not page marked. 2. Page 17 marked twice.
12	D-WP(C)/41693/2026	BIBHUTI BHUSAN MISHRA	2026-09-17	1.Legible copy of annx.1 be filed.
13	D-CONTC/43232/2026		2026-09-17	Subject Code wrongly indicated.
14	D-CMP/42468/2026	MANAS KUMAR CHAND	2026-09-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

15	D- CONTC/37792/2026	ADV.	2026-09-17	1. Leave petition be filed as present petitioners were not party in WP(C). 2. Provision of law in I.A. not correct.
16	D- RVWPET/42705/2026	SUJIT KUMAR ACHARYA	2026-09-17	1. Authentication fee due on the Appellate Court Judgement Payable Rs-2.25/-. Rs-2/- paid. Rs-0.25/- to be paid.
17	D-WP(C)/42250/2026	JIBAN JYOTI PRADHAN	2026-09-17	i) Paragraph sl. no. not correctly furnished in affidavit.
18	D- BLAPL/27972/2026	BAISHNAB CHARAN PATRA	2026-09-17	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. In Affidavit under Declaration, it will be from Para 1 - 7 not 1 - 8 3. Page 5/1 is not legible 4. Mobile No. of one of the Ld. Advocate is not visible
19	D- CONTC/43644/2026	PRAVAT KUMAR LENKA	2026-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. O.P Names not furnished in the cause title.
20	D-WP(C)/41725/2026	PRAVAT KUMAR NAYAK	2026-09-17	i) Copy of the rejection order mentioned in sl. no. 4 of the index ,Book mark and prayer of the petition not tally with annexure-1. ii) Letter dtd. mentioned in sl. no. 6 of index and Book mark not tally with annexure-3
21	D- BLAPL/28007/2026	BIJAYA KUMAR RAGADA	2026-09-17	1. The Words The First Bail Application shall be placed below the Cause Title
22	D-WP(C)/43652/2026	SARADA PRASANNA SARANGI	2026-09-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D- ABLAPL/28119/2026	MANORANJAN MISHRA	2026-09-17	i) Reference certificate is not correctly furnished as per Notice dated 03.09.2026.
24	D- BLAPL/28174/2026	DEVASHIS PANDA	2026-09-17	1. Reference certificate is not correctly furnished.
25	D-WP(C)/42781/2026	MANAS KUMAR CHAND	2026-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Age and P.S. name of the deponent mentioned in affidavit not tally with cause title
26	D- BLAPL/28015/2026	SWARAJ PATEL	2026-09-17	1. Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. Date of disposal of the previous bail application is not mentioned in the Ref. Certificate
27	D-WP(C)/42266/2026	SAMEER KUMAR DAS	2026-09-17	1. Page nos. 13 14 15 and 16 not neat and legible
28	D- BLAPL/27920/2026	MANAS KUMAR CHAND	2026-09-17	i) Provision Law not correctly furnished. ii) Earlier Applications not properly mentioned. iii) Reference Certificate not correctly furnished
29	D-WP(C)/42269/2026	SAMEER KUMAR DAS	2026-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-WP(C)/42783/2026	MANAS KUMAR CHAND	2026-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

31	D-BLAPL/28014/2026	BIJAY KUMAR BEHERA	2026-09-17	1. Rs. 2/- stamp deficit against V. nama 2. Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title
32	D-WP(C)/42819/2026	SAMEER KUMAR DAS	2026-09-17	1. Page no.14 not neat and legible.
33	D-BLAPL/27982/2026	AMBIKA PRASAD RAY	2026-09-17	i)Synopsis and Date Chart not paginated.ii)Reference Certificate not properly furnished.iii) Paragraphs not properly mentioned. Name of victim/informant and her address ,relative name and other details to be redacted and Unredacted copy kept in a sealed cover.
34	D-LAA/42689/2026	BIYOTKESH MOHANTY	2026-09-17	C.Fee Payable left blank be filled up
35	D-BLAPL/27345/2026	BIKASH MISHRA	2026-09-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The details of victim/informant under Annexure-2 page nos.18 19 para-11 page 20 22 para 13(1) to 13(2) page 23 para-16 under Annexure-3 be redacted and be placed in a sealed cover. 2.Reference certificate not correctly furnished
36	D-BLAPL/27986/2026	JITENDRA SAMANTARAY	2026-09-17	1. Dates and Events vide B shall be furnished in separate sheet 2.Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 3. Name of the Father of the Petitioner as mentioned in the Cause title is not matching with the name as mentioned in the V. nama
37	D-WP(C)/43207/2026	SAMEER KUMAR DAS	2026-09-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.40 marked twice.2. Page nos.70 71 and 72 not neat and legible.
38	D-BLAPL/28002/2026	TUKUNA KUMAR MISHRA	2026-09-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. The Prayer part of the Bail Application is not clearly readable 3. In affidavit, Surname of the Deponent is missing. Further, although the Deponent has put his Signature, in the Certificate portion it is mentioned that he has put his thumb impression.
39	D-BLAPL/26027/2026	DHARMENDRA SETHY	2026-09-17	1. The name of the School of the victim mentioned in Annexure 3 may be redacted . 2.The un-redacted Annexure 3 may be kept in sealed cover.

40	D-BLAPL/27922/2026	BISHNU PRASAD PRADHAN	2026-09-17	i)Authenticated fee on the Rejection order not furnished.
41	D-ABLAPL/27950/2026	ABHIMANYU PARIDA	2026-09-17	1.Reference certificate not correctly furnished. 2.In declaration paragraph not mentioned. 3.In affidavit occupation wrongly mentioned.In page no.3 para-2 occupation mentioned as ABDO. 4.Execution date in Vakaltnama not mentioned. 5.Mobile number of Ld.counsel Mr.Pravat Ku.Swain not furnished
42	D-BLAPL/27974/2026	BABITA DAS	2026-09-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. In Affidavit, the Deponent Relation with the Petitioner is wrong . Further, she is swearing in the Affidavit on behalf of the Petitioner, is not mentioned 3. Stamp of Rs. 50/- not paid 4. Seal of the Jail Authority is partially visible
43	D-WP(C)/41150/2026	BISWAPRIYA KANUNGO	2026-09-17	1. In declaration under affidavit in W.P and I.A no. of paragraphs wrongly furnished.
44	D-CONTC/43567/2026	ADV.	2026-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
45	D-BLAPL/28059/2026	TARA PRASAD MOHAPATRA	2026-09-17	Name of The Sessions Court mentioned in Synopsis not correct
46	D-WP(C)/41598/2026	ASWINI KUMAR DASH	2026-09-17	1.Page nos.35 and 37 not neat and legible.
47	D-WP(C)/43657/2026	SUBASH CH PANI	2026-09-17	1. OP No.5 cannot be a party in the petition. CT, Para 6 and prayer be modified accordingly. Resubmit for SR after compliance.
48	D-WP(C)/41767/2026	NIRANJAN PANDA	2026-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-WP(C)/41298/2026	BISWAPRIYA KANUNGO	2026-09-17	1. In affidavit, occupation of the deponent not furnished. 2. the date of execution of V. Nama not furnished
50	D-CONTC/43568/2026	ADV.	2026-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
51	D-WP(C)/43678/2026	SURENDRA KUMAR GARTIA	2026-09-17	1. Annexure-7 not correctly page marked in Index
52	D-CONTC/43570/2026	ADV.	2026-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
53	D-WP(C)/41286/2026	BISWAPRIYA KANUNGO	2026-09-17	1. In Affidavit,occupation of the deponent not furnished. 2.In declaration under affidavit, no. of paragraphs wrongly furnished. 3. The date of execution of V. nama not furnished
54	D-WP(C)/41647/2026	ANIRUDHA DAS	2026-09-17	1. Welfare fee of Rs.50/- not paid in V.nama.

55	D-CRLREV/27716/2026	MANGU NANDY	2026-09-17	1 Page not mentioned in date- chart. 2 Advocate has not signed in V.nama.
56	D-ABLAPL/27935/2026	MANAS KUMAR CHAND	2026-09-17	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1) Age of the Deponent in the affidavit mismatch with the cause Title 2)Name, address, mobile no of the victim/informant be redacted from annx-1.
57	D-ABLAPL/27927/2026	SATYA RANJAN MULIA	2026-09-17	Serial No. of the petitioner of the earlier ABLAPL Application not mentioned in the reference certificate.
58	D-CRLREV/27336/2026	GOURI KUMAR RATH	2026-09-17	Paragraphs not mentioned in Petition and I.A.s
59	D-CRLMC/28089/2026	ASHOK KUMAR DAS	2026-09-17	1. Date of order not correctly furnished in Prayer of the petition
60	D-WP(C)/43211/2026	SAMEER KUMAR DAS	2026-09-17	1. Page no.11 not neat and legible.
61	D-WP(C)/43191/2026	SARBESWAR PRUSTY	2026-09-17	1.sl no of the opp. party not properly mentioned/furnished.
62	D-ABLAPL/27866/2026	SANJIT MISHRA	2026-09-17	1.Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. Odia script of Annexure 2 is partially readable.
63	D-CRLA/26559/2026	AVIRAM PATRA	2026-09-17	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs.10/- to be paid 2.Nomenclature wrongly furnished in V.nama.
64	D-CONTC/43392/2026	ADV	2026-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
65	D-WA/43358/2026	SURYA NARAYAN PATNAIK,AGA	2026-09-17	1.On line c. copy of order not properly page marked vide Anx-2 2. Put up for SR after removal of defect
66	D-WP(C)/44060/2025	SRINIVAS MOHANTY	2026-09-17	1. In declaration under affidavit, no. of paragraphs wrongly furnished in both W.P. and I.A 2.Written F.I.R copy not attached with F.I.R copy
67	D-ABLAPL/27813/2026	DHIRENDRA KUMAR MOHAPATRA	2026-09-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
68	D-WA/37043/2026	PRANAB KUMAR GHOSH	2026-09-17	1. Court Fee Rs-12/- to be paid 2.District of Appellant not mentioned in cause title.
69	D-WP(C)/40817/2026	SOUMYA RANJAN PATI	2026-09-17	1. In Index, at Annexure-3 letter date wrongly furnished. 2. Representation to the authorities not within the Rule-8 of O.H.C,PIL Rule 2010
70	D-CRLA/24360/2026	RAJIB RATH	2026-09-17	1. Period of Delay 35 days
71	D-CONTC/43502/2026	ADV.	2026-09-17	1.date of disposal of earlier CONTC wrongly mentioned in Prayer.
72	D-CONTC/43402/2026	DR. SIMANCHALLA RANJIT	2026-09-17	1.Nomenclature not furnished on V.nama

73	D-CRLMC/28028/2026	JAYDEEP PAL	2026-09-17	14-NOT PROPERLY INDEXED. 1.Certified copy of Annexure-1 not filed. 2.Paragraphs not properly mentioned in both the declaration of affidavit. 3.Not properly paginated after page No. 31. 4. Petition not correctly addressed to Honorable Court.
74	D-ABLAPL/27824/2026	KARUNAKAR GAYA	2026-09-17	i)Sl. no. of the Petitioner in the earlier Application to be furnished.ii)Name of the Petitioner mentioned in the Application does not tally with the Affidavit and V.nama.
75	D-ABLAPL/27736/2026	RAKESH BEHERA	2026-09-17	1. Annexure 4 is not properly paginated.
76	D-CRLMC/28384/2026	ASIT KUMAR JENA	2026-09-17	Address of O.P. No.2 not properly mentioned.
77	D-CRLMP/27553/2026	PRASHANTA KUMAR DAS	2026-09-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. . Put up for SR after Redacting the name of victim / Informant and Family Members from the petition and Annexures.
78	D-ABLAPL/27816/2026	UMA SHANKAR PATEL	2026-09-17	i) Affidavit not properly executed by the Petitioner.
79	D-WP(C)/41404/2026	SAIBRATA RATH	2026-09-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In cause title mentioned Shri Sashikala Sutar,D/O Bimbadhar Ojha
80	D-CRLMC/27788/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-09-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
81	D-WP(C)/41468/2026	BASUDEV BARIK	2026-09-17	Petition not correctly addressed to Honorable Court
82	D-WP(C)/41450/2026	HAREKRUSHNA DASH	2026-09-17	1.In Book mark Anx-2 to 4 does not tally with Index of the petition. 2.Page no.9 not page marked. 3.In declaration CONTC application typed instead of WP(C).
83	D-ABLAPL/27874/2026	SK. KALIM UDDIN	2026-09-17	1.Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. Name and Age of the Petitioner in V. namais not matching with Cause Title.
84	D-WP(C)/41375/2026	SAIBRATA RATH	2026-09-17	1. Ann.2 not legible.
85	D-CONTC/43485/2026	ADV	2026-09-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Direction issued to Contemnor no.3 in WP(C),hence Contemnor no.1 2 and 4 should not be made party.
86	D-WP(C)/41179/2026	ASHUTOSH KUANR	2026-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				i) Paragraph sl. no. mentioned in affidavit not correct.ii) Name of the petitioner not furnished in annexure 2 and 6
87	D-WP(C)/43180/2026	NIRANJAN PANDA	2026-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
88	D-WP(C)/42777/2026	HAREKRUSHNA DASH	2026-09-17	1. Date chart not correctly page marked in Index. 2. Page nos. 17 and 18 not legible.
89	D-WP(C)/42007/2026	SAMIR KUMAR MISHRA	2026-09-17	1. Op. no. 4 under serial numbers of Opp. party number mentioned in cause title not correctly furnished. 2. Page no. 21 not legible.
90	D-CRLMP/27660/2026	BIBHUDUTTA SURYAVANSHI	2026-09-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover. 2. Age and paragraph no. not correctly furnished in declaration
91	D-ABLAPL/27442/2026	PARTHA SARATHI DAS	2026-09-17	17-REFERENCE CERTIFICATE NOT FURNISHED.
92	D-CONTC/43641/2026	ADV.	2026-09-17	1. In Para no. 7 and Prayer it is mentioned as Criminal Contempt though it is civil contempt.
93	D-WP(C)/43329/2026	SRIKANTA KUMAR MOHAPATRA	2026-09-17	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
94	D-CONTC/41041/2026	IN PERSON	2026-09-17	i) Occupation not furnished in affidavit.
95	D-WP(C)/41455/2026	PRASANTA KUMAR MAHALI	2026-09-17	1. Name of father of OP No. 2 not mentioned in CT. 2. Deficit A. Fee of Rs. 9.55 to be paid on Ann. 2.
96	D-MATA/42713/2026	PRASANNA KUMAR RATH	2026-09-17	further SR after filling of c copy
97	D-WP(C)/41432/2026	JATINDRA KUMAR MOHAPATRA	2026-09-17	1. In Affidavit, occupation of the deponent not furnished
98	D-WA/43003/2026	ADV	2026-09-17	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) Being aggrieved para not furnished. ii) Para no. wrongly mentioned in appeal memo and I.A.
99	D-CONTC/43621/2026	VISWAJEET MALLICK	2026-09-17	In Vakaltnama mobile number of Ld. counsel not furnished.
100	D-WP(C)/41360/2026	BISWAPRIYA KANUNGO	2026-09-17	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Occupation of Deponent not mentioned. 2. LTI not attested in V.nama.

101	D-ABLAPL/27870/2026	SANDEEP RAJ PANDA	2026-09-17	1.Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. Names and Addresses of the Petitioners are not readable
102	D-CONTC/43594/2026	ADV.	2026-09-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-CONTC/43609/2026	AJAYA KUMAR PRADHAN	2026-09-17	In Annexure-3 the date of order in book mark and in the petition does not tally.
104	D-WA/42985/2026	DEBASHIS TRIPATHY,A.G.A	2026-09-17	Appellant no. 3 in appeal memo does not tally with wp (c).
105	D-ABLAPL/27880/2026	SANJIT MISHRA	2026-09-17	1-COURT FEE IS DEFICIENT. 1. Page 23 of Annexure 2 is partly readable
106	D-MACA/42254/2026	SANTOSH KUMAR MOHANTY	2026-09-17	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
107	D-RPFAM/22405/2026	SAMARENDRA MOHANTY	2026-09-17	1. Period of Delay 1 day
108	D-MACA/42211/2026	PRATAP KUMAR BEHERA	2026-09-17	date of judgement mis matching in c copy , further SR AFTER CORRECTION
109	D-MACA/42242/2026	ADAM ALI KHAN	2026-09-17	1. Period of Delay 54 days
110	D-ABLAPL/26687/2026	BIKASH CHANDRA PARIJA	2026-09-17	). Page no.12 not legible.
111	D-ABLAPL/28090/2026	PRANAB RANJAN CHHATOI	2026-09-17	1. T.R.No. mentioned in the petition does not tally with that of F.I.R. copy.
112	D-MACA/42188/2026	SOMNATH ROY	2026-09-17	1. Period of Delay 142 days
113	D-RPFAM/42717/2026	PRASANNA KUMAR RATH	2026-09-17	further SR after filling of c copy
114	D-ABLAPL/27884/2026	BIBHUTI RANJAN MOHANTY	2026-09-17	1. The name and address of the victim/complainant may be redacted from the F.I.R. copy.
115	D-WA/41585/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-09-17	District of R-4 and 5 not mentioned in cause title.
116	D-MACA/42104/2026	PRADEEP KUMAR MISHRA	2026-09-17	Put up for further SR after valuation of Appeal and court fee payable correctly furnished.
117	D-BLAPL/27955/2026	JAYADEBA BEHERA	2026-09-17	i)PS Case no. and spl.GR case are wrongly furnished in Synopsis
118	D-ABLAPL/24168/2026	MANAS KUMAR CHAND	2026-09-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 be kept in cover.Mobile no. not redacted from page no. 7.PS case no. not tally with petition
119	D-CMP/43615/2026	SOURAV SUMAN BHUYAN	2026-09-17	The discrepancy in the name of O.P No-19 as per Trial Court be reconciled.
120	D-BLAPL/27905/2026	MAHES DAS	2026-09-17	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.

121	D-CMP/43259/2026	AMIT PRASAD BOSE	2026-09-17	Petitioner and O.Ps No-3 4 made as Parties but not yet substituted
122	D-CMP/43420/2026	SUKANTA KUMAR NAYAK	2026-09-17	Date of order mentioned in the C.Copy under A-6 be corrected in the Index.
123	D-MACA/42086/2026	KAPILA CHARAN NAYAK	2026-09-17	1.Provision of law incorrect in I.A.2007/26.
124	D-ABLAPL/28208/2026	SANJAY KUMAR DAS	2026-09-17	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Sequence of Bail Application has not been furnished below the Cause Title
125	D-CRLMC/24788/2026	BYOMAKESH TRIPATHY	2026-09-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / Informant from petition and Annexures. 2. Lower court case not correctly furnished in Index, Synopsis, Date chart para nos. 3 and 6. 3. Certified copy of Annex-1 not filed. 4. Annex- 2 and 3 not exhibited in the Body of petition.
126	D-BLAPL/27919/2026	JAYANTA KUMAR MAJHI	2026-09-17	) Reference Certificate not properly furnished
127	D-CRLMC/27564/2026	SATYA SMRUTI MOHANTY	2026-09-17	1. Page no.68 not legible
128	D-CRLMC/25506/2026	SUDARSAN BEHERA	2026-09-17	1. Name of Informant/Victim to be redacted from page nos.12 18 24 25 29 and 43.
129	D-WP(C)/43516/2026	RANJIT SAMAL	2026-09-17	i) Page no. 52 not legible.
130	D-CMAPL/37358/2025	PRADIPTA KISHORE BHUYAN, P.K.SAMAL	2026-09-17	Op no. 2 and 4 in CMAPL are not party in FAO. ii) Op no. 3 in FAO not made party in CMAPL. (b) Provision of Law Not correctly furnished. Date of order wrongly mentioned in para no. 1 and Index vide Anx-1.
131	D-MACA/39379/2026	DEBASISH SAMAL	2026-09-17	1. Period of Delay 46 days. 2.Authentication fee due on the (a) Copy of Trial Court Judgement A.Fee of Rs.15/-be paid Put up for further SR after Valuation of appeal and court fee payable correctly furnished.
132	D-CMAPL/43637/2026	ADV.	2026-09-17	Cause title in MACA to be filed. (b) Provision of Law Not correctly furnished. i) Date of dismissed not mentioned in petition. ii) Put up for SR after removal of defects and after disposal of I.A. no. 219/2026.
133	D-BLAPL/27937/2026	BISWAJIT RANJAN TRIPATHY	2026-09-17	i)Paragraph nos.not furnished in the Declaration Portion
134	D-BLAPL/27981/2026	SUJATA JENA	2026-09-17	1.Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. Last Page of the Affidavit is not paginated 3. In V.Nama, name of the village of the Petitioner is wrong
135	D-CRLMC/28210/2026	SUJIT KUMAR PATTNAIK	2026-09-17	1. Nomenclature not furnished in v.nama.

136	D-CMAPL/43685/2026	ADV.	2026-09-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of order not filed. Put up for SR after filing of c. copy of impugned order.
137	D-WP(C)/43519/2026	RANJIT SAMAL	2026-09-17	i) Date mentioned in sl. no. 6 of the index, Book mark and last line of page 9 not tally with annexure-3.ii) Page no. 40 not legible.
138	D-WP(C)/43738/2026	SURESH CHANDRA DASH	2026-09-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
139	D-BLAPL/27822/2026	JOGESH CHANDRA JENA	2026-09-17	Occupation of deponent not mentioned in Affidavit.
140	D-BLAPL/27817/2026	PRADIPTA BEURA	2026-09-17	Enrollment no.not furnished.
141	D-BLAPL/28141/2026	BAISHNAB CHARAN PATRA	2026-09-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
142	D-BLAPL/27917/2026	JAYANTA KUMAR MAJHI	2026-09-17	Page No. Not correctly furnished.
143	D-TRPCRL/27939/2026	SMITA RANJAN PATNAIK	2026-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
144	D-ABLAPL/27923/2026	KARTIK CHANDRA TRIPATHY	2026-09-17	1. In Reference certificate P.S.case No. is not correctly furnished. 1.The name and address of the Victim may be redacted from the F.I.R.Copy. 2. Page No.10 is wanting/not available in the F.I.R
145	D-CONTC/43714/2026	BIBHUTI BHUSAN SWAIN	2026-09-17	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Copy of Trial Court Judgement / Order Not correctly furnished 2. i) Annexure No.1 not related in this case.
146	D-ABLAPL/27952/2026	JAYADEBA BEHERA	2026-09-17	Page no.9 of Anx-1 missing
147	D-TRPCRL/27957/2026	RAMA CHANDRA JENA	2026-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED change of matter be correct
148	D-BLAPL/28000/2026	AMLAN SHAKTI PAUL	2026-09-17	1.Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. Pages - 32 and 33 of Annexure 2 is not legible 3. Copies of order passed in the earlier Bail Applications as referred in the Ref. Certificate have not been furnnnished
149	D-CONTC/43566/2026	ADV.	2026-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
150	D-ABLAPL/24178/2026	MANAS KUMAR CHAND	2026-09-17	i)Name of the informant be redacted from cause title. Redacted copy of annexure-1 be filed and

				unredacted copy of annexure-1 be kept in sealed cover. .iii) Annexure-1 filed but not tally with petition. For Further S.R.
151	D-BLAPL/27537/2026	AMLAN SHAKTI PAUL	2026-09-17	)Name of the pending Court mentioned in Annexure-4 does not tally with the Petition.
152	D-ABLAPL/27307/2026	KABIR KUMAR JENA	2026-09-17	1. The name and address of the complainant and his relations may be redacted from F.I.R.Copy at page 10 and 11.
153	D-CONTC/43711/2026	BIBHUTI BHUSAN SWAIN	2026-09-17	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Annexure No.1 not related in the case.
154	D-WP(C)/43348/2026	BISWAJIT MOHAPATRA	2026-09-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
155	D-ABLAPL/28085/2026	SATYA NARAYAN BHRAMAR RAY	2026-09-17	1. Reference certificate is not correctly furnished.
156	D-BLAPL/28003/2026	AMLAN SHAKTI PAUL	2026-09-17	1. Page 1 of Annexure 1 is not paginated 2. Page 33 vide Annexure 2 is not legible.